

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 265
CP. No. 145/241/ND/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & Ors.

.... Petitioner

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

.... Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 21.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

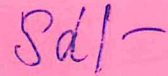
For the Petitioner: Mr. Arjun D. Singh, Adv.

For the Respondent(s): Dr. U.K. Chaudhary, Sr. Adv. with Mr. Anupam Parkash,
Mr. Utkarsh Maria, Mr. Vishal Gehranu, Mr. Dhruv Gupta,
Adv.

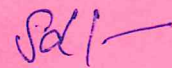
ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 17.09.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

21.08.2019
VINEET